

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:980

ANSWERED ON:23.11.2007

T AND D LOSSES

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Will the Minister of POWER be pleased to state:

- (a) whether any committee set up to review the transmission and distribution system of power in the country has given certain suggestions in order to reduce T&D losses of power;
- (b) if so, the details thereof along with the action taken by the Government thereon;
- (c) if not, the reasons therefor;
- (d) whether the Government has allocated any funds to State Governments to check T&D losses in their States; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : Government had launched Accelerated Power Development and Reforms Programme (APDRP) in the year 2002-03 with the objective of encouraging reforms and of reduction in Aggregate Technical and Commercial (AT&C) loss, improving quality of supply of power and improving consumer satisfaction. The target was to reduce AT&C losses to 15% in five years to begin with in urban and high density consumption areas. Ministry of Power constituted a Task Force, headed by Shri P. Abraham, former Secretary, Government of India, to assess and analyze the current efforts, suggestions made by various agencies and to suggest restructuring of the programme to achieve the objectives of APDRP. The main recommendations of the Task Force were:-

APDRP to continue with investment and incentive component beyond 10th Five Year Plan.

Eligibility criteria may be made more stringent to push States towards reforms.

The assistance under the programme should focus mainly on such activities, which will help in quick reduction of AT&C loss and improvement in customer services. AT&C loss reduction target should be realistic depending on the current level of each utility.

The focus of the programme may be on following activities:

@ IT based energy accounting & auditing supported by GIS based consumer indexing

@ Spot billing, computerized billing & revenue collection

@ Consumers care centers schemes for reducing technical loss

@ Reduction in theft & pilferage

@ Better operation and monitoring of network

Quality Detailed Project Reports (DPRs) to be prepared based on verifiable data. The tender documents and specifications should be standardized by the Advisor-cum-Consultants (AcCs) in consultation with the Utilities.

Each Distribution Company (DISCOMs) be considered separately for incentive. Ministry may evolve other methods for incentivizing good work. Incentive should be utilized for improvement in the power sector only.

In view of the recommendations/suggestions of the various stakeholders on the implementation of APDRP, the programme is proposed to be continued with the revised terms and conditions during the Eleventh Five Year Plan to make it more effective.

(d) & (e) : Government of India had sanctioned 571 projects at the estimated cost of Rs.17033.58 crores to States under the investment component of APDRP and Rs.1959.70 crores have been released to nine States under incentive component.